

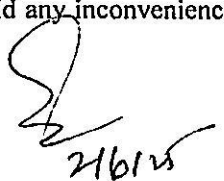
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):DELHI

ORDER

In pursuance of Delhi High Court Order No. 16/DHC/Gaz.-IIB/G-7/VI.E.2(a)/2025 dated 30th May, 2025, the work of criminal cases of police stations as mentioned in column No. 3 pending in the existing courts of Judicial Magistrate First Class, Central District, Tis Hazari Court, Delhi are hereby withdrawn and assigned to the newly created courts of Judicial Magistrate First Class, Central District, Tis Hazari Court, Delhi for disposal in accordance with law with immediate effect.

(1)	(2)	(3)	-4
S.No	Name of the transferor Court	Work Withdrawn	Name of the transferee Court
1	Ms. Preeti Rajoria, JMFC-7, Central District, THC, Delhi	Cases of Police Stations Wazirabad	Ms. Bharti Beniwal, JMFC-12, Central District, THC, Delhi (New Court)
2	Ms. Sayesha Chadha, JMFC-8, Central District, THC, Delhi	Cases of Police Stations Kamla Market	
3	Ms. Shipra Dhankar, JMFC-1, Central District, THC, Delhi	Cases of Police Stations Jama Masjid	Ms. Himanshi Tyagi, JMFC-13, Central District, THC, Delhi (New Court)
4	Dr. Rajkumar Singh, JMFC-5, Central District, THC, Delhi	Cases of Police Stations Roop Nagar	
5	Ms. Payal Singal, JMFC-9, Central District, THC, Delhi	Cases of Police Stations Kashmere Gate Metro	

Ahlmad of the transferor courts will send the case files/records/Proceedings immediately to the transferee Courts well before the next date of hearing fixed in the matter and the lists of cases transferred are notified to the public at large within a period of two weeks from the date of issuance of Order so as to avoid any inconvenience to the public/litigants and lawyers.


(Sanjay Garg-I)
Principal District & Sessions Judge (HQs)
Delhi

No. 28288-28300 F.3(4)MM/Gaz./2025

Delhi, Dated the _____

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Chief Judicial Magistrate, Central District, Tis Hazari Court, Delhi.
3. The Officers concerned.
4. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
5. The Administrative Officer Judl., Filing Section, e-Sewa & Suvidha Kendra and Adm. Branch-I,II, III, THC.
6. The Reader to the Principal District & Sessions Judge(HQs), Central District, Tis Hazari Court, Delhi.
7. The Commissioner of Police I.P. Estate, New Delhi.
8. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi
9. The Secretaries of Delhi Bar Association, Delhi/New Delhi.
10. The Web-Site Committee (English/Hindi) Tis Hazari, Delhi to notify the transfer list on website immediately.
11. The PRO, Tis Hazari Court, Delhi.
12. The Ahlmad of the concerned courts for immediate compliance.